

# The Odisha Gazette

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## Notice

By virtue of an affidavit sworn before on Dated **24th April 2024**, I, Mr. **RAMESH CHANDRA MAHARANA**, Address **AT-NUASAH, PO/PS-BALIGUDA, DIST-KANDHAMAL** have changed my Son's name from **"SWAYAM MAHARANA"** to **"REYANSH MAHARANA"**. Henceforth, He shall be known as **"REYANSH MAHARANA"** for all purposes.

**RAMESH CHANDRA  
MAHARANA**